

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 19.10.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	96307/1994	NATIONAL AIRPORTS AUTHORITY VS M/S. CONTINENTAL AVIATION PVT.LTD.	
2	NOTICE OF MOTION	2190/2017	N. L. MEHTA - APPLICANT - PANKAJ N. MEHTA VS STATE OF MAHARSHTRA AND ORS	

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 20.10.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	7138/2002	PRASAR BHARATI BROAD- CASTING CORPN OF INDIA Vs WESTERN CO-OP BANK LTD	
2	SUIT	3521/2010	AFSHAN RIYAZ GOGHARI AND ANR Vs DEEPASHRI MISTRI SARVAGOD ND 2 ORS	

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 21.10.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	6889/2003	MESSRS NOMAAB DEVELOPERS Vs KEDAR DARSHAN CO-OP HSG SOC LTD	
2	SUIT	6324/2007	State Bank of India Vs Pawankumar Ramchandra Gupta and Ors.	
3	SUIT	8735/1992	M S QUALITY ENGINEERING WORKS Vs MUKUND STEEL LTD	

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 22.10.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	4514/2011	STATE BANK OF INDIA Vs SHIVAJI B MAHAGADE	

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 23.10.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	288/2012	MR. BEG YUSUF AMIR Vs JUMA MASJID OF BOMBAY TRUST AND ORS.	
2	SUIT	3308/2012	GORADIA IMPEX PRIVATE LIMITED Vs SEHGAL FINE- FORGE PRIVATE LIMITED	